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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 137/2003 in
OA 1704/2001

New Delhi this the 23rd day of June, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri R.K.Upadhyaya, Member (A)

Shri Khazan Singh,
S/O Shri Bhupal Singh,
O/O Deputy Chief Engineer
Mahavat Khan Road,
Tilak Bridge, New Delhi.

, Petitioners
(By Advocate Shri K.K.Patel)

VERSUS

1. Shri R.K.Singh,
General Manager,
Northern Railway,
Baroda House, New Delhi.

2. Shri B.D.Kaul,
Chief Administrative Officer
(Construction), Northern Railway,
Head Quarter Office, Kashmiri Gate,
Delhi.

, Respondents
(By Advocate Shri R.L.Dhawan)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard Learned counsel for both the parties.

2. Shri R.L.Dhawan, learned counsel has submitted a copy of the Hon'ble Delhi High Court's order dated 29.4.2003 staying the operation of the Tribunal's order dated 26.11.2002 in OA 1704/2001, which is the subject matter of the present Contempt Petition, copy placed on record.

3. In the above circumstances, CP 137/2003 is dismissed. Notices issued to the alleged contemners are discharged.

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(R.K.Upadhyaya)
Member (A)

Lakshmi

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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